

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 29/2021/R&S

Ranchi, Dated the 04th November, 2021

In continuation of this Court's earlier notification bearing nos. 05/2020/R&S, dated 13.05.2020, 33/2020/R&S, dated 12.08.2020, 39/2020/R&S, dated 11.11.2020, 05/2021/R&S, dated 12.02.2021, 11/2021/R&S, dated 10.05.2021 and 18/2021/R&S, dated 12.08.2021, the Court has been pleased to suspend the 'Note' of Rule 48 (3) of the High Court of Jharkhand Rules, 2001 for further three months from 13.11.2021.

By order of the Court

Sd/-

(Akhil Kumar)

Registrar General (I/c)